

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT G. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 22.09.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	St. No.4296/20	Javed Arif Agwan	NM reply	Kudalkar	
2	2472/11	JAFAR K. SHAIKH Vs MCGM	HCTB	Navin Joshi	
3.	4418/11	EMGEE GREEN CHS LTD Vs MUNICIPAL CORPORATION OF GREATER MUMBAI AND 4 ORS	HCTB		
4	St. No.4031/20	Samundar Property Developers Pvt Ltd. V/s. MCGM & Anr.	Ad-interim hearing	P. D. Gandhi	
5	St. No.4032/20	Samundar Property Developers Pvt Ltd. V/	Ad-interim hearing	PD. Gandhi	
6	St. No.4180/20	Samundar Property Developers Pvt Ltd. V/s. MCGM & Anr.	Ad-interim hearing	P. D. Gandhi	
7	2410/17	Shaila Maruti Naik Vs MCGM & Ors.	NM hearing		
8	2448/17	Yogesh Keshav Bele & Ors. Vs MCGM & Ors.	NM hearing	Mr. Kunal Vaishnav	
9	St. No.4386/20	Mr. Abbas Ahmadulla Shaikh V/s. Assistance Commissioner	NM hearing	A.K. Shukla	